

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:16th August, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 94/2016(CZ)	Surya Kumar Saboo Vs. M/s Shree Mishthan Bhandar & 5 Ors.	Mrs. Shrey Raj Saxena, Adv.	
2.	Appeal No. 13/2016(CZ) (M.A.No.662/16)	Sangwari Research Organisation Vs. State of M.P. & 8 Ors.	Mr. Rajesh Chand, Adv.	
3.	Original Application No. 77/2016(CZ)	Jagannath Maane (Mining, Khandwa) Vs. Union of India & 6 Ors.	Mr. Shekhar Sharma, Adv. Ms. Rachna Tiwari, Adv.	
FOR HEARING				
4.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv. Mr. I.B.Shastrri, Adv.	
5.	Original Application No. 125/2013(THC) (M.A.No.570/16) (M.A.No.571/16) (M.A.No.715/16)	Villagers of Village Patanwati & 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solanki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
6.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanendra Singh, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. Rohit Kumar Tuteja, Adv. R-8 Mr. M.K.Meena, Adv. R-9	
7.	Original Application No. 106/2015(CZ) (M.A.No.337/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Mr. Vijay KumarChoudhary, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoriya, Adv.	

8.	Original Application No. 134/2015(THC)	Sheeba Wheels Private Ltd Vs. RSPCB & Anr.	Mr. Mohit Gupta, Adv.	
9.	Original Application No. 37/2016(CZ) (M.A.No.202/16) (M.A.No.697/16) (M.A.No.711/16)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Joseph Thomas, Adv.	
10.	(M.A.No.726/16) in Original Application No. 134/2013(THC)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv.for R-1 Mr. M.S. Kacchawa, Adv.for R-2 Mr. Avtar Singh Solanki Adv. Mr. Dharmveer Sharma adv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv. Mr. Shailesh Prakash Sharma, Adv. Mr. Mukesh Kumar Meena, Adv.	

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